



\$~47 to 51

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.REV.P. 68/2024 & CRL.M.A. 1614/2024

NARESH JAIN

.....Petitioner

Through: Mr. Naveen Malhotra, Mr. Ritvik  
Malhotra, Advocates

versus

DIRECTORATE OF ENFORCEMENT

.....Respondent

(48)

Through: Mr Zoheb Hossai, SC with Mr Vivek  
Gurnani Panel counsel for ED

+ CRL.REV.P. 410/2024 & CRL.M.A. 9326/2024

VIJAY AGRAWAL

.....Petitioner

Through:

versus

DIRECTORATE OF ENFORCEMENT

.....Respondent

(49)

Through: Mr. Zoheb Hossain, SC with Mr.  
Vivek Gumani, Panel Counsel.

+ CRL.REV.P. 69/2024 & CRL.M.A. 1616/2024

BIMAL KUMAR JAIN

.....Petitioner

Through: Mr. Naveen Malhotra, Mr. Ritvik  
Malhotra, Advocates

versus

DIRECTORATE OF ENFORCEMENT

.....Respondent

Through: Mr. Zoheb Hossain, SC with Mr.  
Vivek Gumani, Panel Counsel.

(50)

+ CRL.REV.P. 83/2024 & CRL.M.A. 1868/2024

PUNEET JAIN

.....Petitioner



Through: Mr. Naveen Malhotra, Mr. Ritvik Malhotra, Advocates

versus

DIRECTORATE OF ENFORCEMENT .....Respondent

Through: Mr. Zoheb Hossain, SC with Mr. Vivek Gumani, Panel Counsel.

(51)

+ CRL.REV.P. 84/2024 & CRL.M.A. 1906/2024

HARISH AGGARWAL .....Petitioner

Through: Mr. Naveen Malhotra, Mr. Ritvik Malhotra, Advocates

versus

DIRECTORATE OF ENFORCEMENT .....Respondent

Through: Mr. Zoheb Hossain, SC with Mr. Vivek Gumani, Panel Counsel.

**CORAM:**

**HON'BLE DR. JUSTICE SWARANA KANTA SHARMA**

**ORDER**

%

**15.09.2025**

1. Hon'ble Judge is not holding court today.
2. Re-notify on 20.01.2026.

**BY ORDER**

**COURT MASTER**

**SEPTEMBER 15, 2025/**